

ORISSA HIGH COURT

FILING REPORT AS ON :26/10/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-CRLMP/32091/2024	ARA SEKHAR VS UNION OF INDIA	CHITTA RANJAN LENKA VS	KORAPUT TOWN /196 /2021 () //	
2	D-FAO/45270/2024	THE D.M, NEW INDIA ASSURANCE CO. LTD., JAIPURRAMANI RANJAN MOHANTY VS MANJULATA DAS	VS VS	// () //	
3	D-LAA/45269/2024	MADAN HANS VS STATE OF ODISHA	AKASH KUMAR PATAJOSHI VS	// () //	AOR20220001834C202400058
4	D-MACA/45268/2024	D.M., ORIENTAL INSURANCE CO.LTD., BALANGIR VS DHRUB KUMAR AGRAWAL	PRASANTA KUMAR MAHALI VS	// () //	
5	D-MACA/45271/2024	NATIONAL INSURANCE CO.LTD., KOLKATA VS BIGHNARAJ PANDA	SUBRAT SATPATHY VS	// () //	
6	D-MACA/45272/2024	BIRENDRA PRADHAN VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// () //	
7	D-MACA/45273/2024	SAMBARU SETHI VS KANHU CHARAN SAHOO	KAPILA CHARAN NAYAK VS	// () //	
8	D-MACA/45274/2024	D.M., UNITED INDIA INSURANCE CO.LTD., CUTTACK VS PRIYANKA BAG	SUBRAT SATPATHY VS	// () //	
9	D-MACA/45276/2024	ORIENTAL INSURANCE CO.LTD.,SAMBALPUR VS MADHABA NAIK	RIMJHIMBALA PATI VS	// () //	
10	D-MACA/45277/2024	D.M., ORIENTAL INSURANCE CO.LTD., ANGUL VS SARITA AGARWAL	SOMNATH ROY VS	// () //	
11	D-SAO/45278/2024	PRAMILA DAS VS RAMLINGESWAR SWAMY	BUDHADEV ROUSTRAY VS	// () //	

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12	D-SAO/45279/2024	BABULI @ BEBGULI @ BINODINI KHATEI @ PATEL VS SUBASH KHATEI	NIRANJAN PRASAD PATRA VS	// ()	
13	D-WA/45265/2024	STATE OF ODISHA VS DEBABRATA MOHANTY	SASWAT DAS,A.G.A VS	// ()	LOD20240000200C202400171
14	D-WA/45266/2024	STATE OF ODISHA VS BIJOY KUMAR DASH	BIPLAB MOHANTY, A.G.A. VS	// ()	LOD20240000194C202400195
15	D-WA/45267/2024	DEVENDRANATH NAYAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202400016
16	D-WA/45275/2024	SAILENDRA KUMAR DAS VS STATE OF ODISHA	SOUMYA MISHRA VS	// ()	

ORISSA HIGH COURT

MISC CASES FILED on :26/10/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/11/2004 SAO/11/2004	DURYODHAN SAHU MP	SOUMYA MISHRA	37/2024
2	D-SAO/11/2004 SAO/11/2004	DURYODHAN SAHU MP	M/S.S.P.MISHRA , M/S. SUVENDU. K.RAY, S.P.SWAIN	38/2024
3	D-SAO/11/2004 SAO/11/2004	DURYODHAN SAHU MP	M/S.S.P.MISHRA , M/S. SUVENDU. K.RAY, S.P.SWAIN	39/2024
4	D-SAO/45279/2024 SAO/ /	BABULI @ BEBGULI @ BINODINI KHATEJIN MP	CHITTA RANJAN PRASAD PATRA	40/2024
5	D-CRLMP/32091/2024 CRLMP/ /	ARA SEKHAR MP	CHITTA RANJAN LENKA	243/2024
6	D-TRP(C)/44690/2024 TRP(C)/ /	RAKESH KUMAR PRUSTY MP	SATYABRATA MOHANTY	351/2024
7	D-TRP(C)/44736/2024 TRP(C)/ /	GOURI SHANKAR MISHRA MP	SATYABRATA MOHANTY	352/2024
8	D-LAA/45269/2024 LAA/ /	MADAN HANS MP	AKASH KUMAR PATTAJOSHI	373/2024
9	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	374/2024
10	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	375/2024
11	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	376/2024
12	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	377/2024
13	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	378/2024
14	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	379/2024
15	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	380/2024
16	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	381/2024
17	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	382/2024
18	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	383/2024
19	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	384/2024
20	D-LAA/34/2010 LAA/34/2010	STATE MP	ASC	385/2024
21	D-CONTC/13762/2024 CONTC/2496/2024	PRADIP KUMAR DAS MP		446/2024
22	D-CONTC/7759/2023 CONTC/7759/2023	SUNIL KUMAR SEN MP	SANDHYARANI PANI	447/2024
23	D-CONTC/3965/2023 CONTC/3965/2023	DR. CHAKRAPANI PATNAIK MP	SANDHYARANI PANI	448/2024
24	D-CONTC/10120/2023 CONTC/10120/2023	BAISHNAB CHARAN MOHANTY MP		449/2024
25	D-FAO/372/2019 FAO/372/2019	UNION OF INDIA MP	MR. C.K.PRADHAN	927/2024
26	D-FAO/371/2019	UNION OF INDIA	MR. C.K.PRADHAN	

27	FAO/371/2019 D-SA/162/1997 SA/162/1997	MP SECY,TO GOVT.W.DEPTT MP	A.S.C	928/2024 963/2024
28	D-CMP/42097/2024 CMP/ /	BIBHAS KUMAR BHAGAT MP	ALOK KUMAR MOHAPATRA	1288/2024
29	D-ABLAPL/29088/2024 ABLAPL/10802/2024	NITUKA MALLICK MP	PRASANTA KUMAR ROUTRAY	2319/2024
30	D-ABLAPL/29271/2024 ABLAPL/11264/2024	BALIA @AKSHAYA BEHERA MP	KHUSBU PANIGRAHI	2320/2024
31	D-ABLAPL/28285/2024 ABLAPL/10662/2024	SANTOSH KUMAR SHARMA MP	ASUTOSH TRIPATHY	2321/2024
32	D-MACA/45268/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BANGALURU MP	PRASANTA KUMAR MAHALI	2515/2024
33	D-MACA/45268/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., BANGALURU MP	PRASANTA KUMAR MAHALI	2516/2024
34	D-MACA/45271/2024 MACA/ /	NATIONAL INSURANCE CO.LTD., KOLKATA MP	SUBRAT SATPATHY	2517/2024
35	D-MACA/41546/2024 MACA/ /	RUPALI PANDA MP	DEBASISH PATNAIK	2518/2024
36	D-MACA/45274/2024 MACA/ /	D.M., UNITED INDIA INSURANCE CO.LTD., BANGALURU MP	SUBRAT SATPATHY	2519/2024
37	D-MACA/42373/2024 MACA/ /	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CO.LTD., BANGALURU MP	PRASANTA KUMAR MAHALI	2520/2024
38	D-MACA/45276/2024 MACA/ /	ORIENTAL INSURANCE CO.LTD.,SAMBALPUR MP	RUNJHIMBALA PATI	2521/2024
39	D-MACA/45277/2024 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANANDAPUR MP	SOMNATH ROY	2522/2024
40	D-CRLMC/19492/2024 CRLMC/2761/2024	MANPREET SINGH @ HIRA SINGH MP	BIDYADHAR PANDA	2860/2024
41	D-WA/45266/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7757/2024
42	D-WA/45265/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7758/2024
43	D-WA/45266/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7759/2024
44	D-WA/45265/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7760/2024
45	D-WA/45266/2024 WA/ /	STATE OF ODISHA MP	BIPLAB MOHANTY, A.G.A.	7761/2024
46	D-WA/45265/2024 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	7762/2024
47	D-WA/13711/2024 WA/512/2024	BIPRA CHARAN PATRA MP		7763/2024
48	D-WA/44327/2024 WA/ /	KRUSHNA CHANDRA DALABEHERA MP	UMAKANT SAHOO	7764/2024
49	D-WP(C)/42206/2024 WP(C)/24756/2024	JANAKALYANA PARISADA, MAYURBHANJAN MP	JAGAJIT PANDA	14295/2024
50	D-WP(C)/41463/2024 WP(C)/ /	SRIDHAR MARTHA MP	RAGHUNATH DASMOHAPATRA	14296/2024